Name of the Corporate Debtor: M/s S.M. PHARMACEUTICALS PRIVATE LIMITED; Date of Commencement of CIRP: 16-06-2025; List of Creditors as on: 10-07-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

## (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims No. of Claims % Share in Total Amount Amount Amount of Claims Admitted 285748513.00 283574052.50 99.96 0 2174460.50 0 1 Secured financial 1 1 Annexure 1 creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0 NA 0.00 creditors belonging to any class of creditors 3 Secured financial 0 0 0 0 0.00 0 0 0 NA creditors (other than financial creditors belonging to any class of creditors) 4 0 0 0 0 0 0 Unsecured financial 0.00 0 NA creditors (other than financial creditors belonging to any class of creditors) 5 0 0 Operational creditors 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Employees) 7 Operational creditors 1 126403 1 126403 0.04 0 0 0 Annexure 7 (Government Dues) 8 0 Operational creditors 0 0 0 0.00 0 0 0 NA (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0 0 NA 0.00 0 any, (other than financial creditors and operational creditors) Total 2 285874916 2 283700455.5 100.00 0 2174460.5 0